road network in National Capital Territory of Delhi involving 918 intersections. An area of 1480 sq. km of NCT of Delhi is considered for urban transport evaluation with extension towards National Highway 24 till Dasna (Uttar Pradesh). One of the expected benefits from the study is short, medium and long term solutions for the major bottlenecks appearing on corridors in the study area.

Non-implementation of cadre review in CPWD

- 1104. SHRI PALVAI GOVARDHAN REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:
- (a) whether it is a fact that after introduction of cadre review in the year 2012, CPWD has failed to promote its staff of the Ministerial cadre against the total sanctioned strength *in toto*;
- (b) if so, the reasons for non-implementation of the cadre review after a lapse of four years resulting in stagnation and agonies to the staff; and
- (c) the time-frame proposed for complete implementation of cadre-review to achieve the full strength in different categories of ministerial cadre of CPWD?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (RAO INDERJIT SINGH): (a) No., Sir.

- (b) Does not arise in view of (a) above.
- (c) Cadre review has been implemented and promotion against vacant posts under different categories of Ministerial cadre of CPWD is carried out every year. Promotion of officials against vacancies arising on account of death, retirement, promotion etc., is a continuous and an ongoing process.

Multi-sectoral actions under BBBP scheme

- 1105. SHRI K. R. ARJUNAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:
- (a) the multi-sectoral actions focussed under 'Beti Bachao Beti Padhao' (BBBP) scheme; and
 - (b) how many districts have been selected from Tamil Nadu under this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) Beti Bachao Beti Padhao aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue. It is a joint initiative of Ministry of Women and Child

Development, Ministry of Health and Family Welfare and Ministry of Human Resource Development. The Sectoral interventions under the programme include the following:

- (i) Ministry of Women and Child Development: Nation-wide awareness and advocacy campaign and multi-sectoral action in selected 161 districts, Promote registration of pregnancies in first trimester in Anganwadi Centres (AWCs); Undertake training of stakeholders; Community mobilization and sensitization; Identify and involve Gender Champions; Reward and recognition of institutions and frontline workers.
- (ii) Ministry of Health and Family Welfare: Monitoring for effective implementation of Pre-Conception and Pre-Natal Diagnostic Techniques (PCP&DT) Act, 1994 includes strengthening PNDT Cells and setting up monitoring committees; Increase institutional deliveries; Promoting registration of births, Setting up Monitoring Committees.
- (iii) Ministry of Human Resource Development: To ensure universal enrolment of girls; achieve decreased drop-out rate; Implement girl child friendly standards in schools; Strict implementation of Right to Education (RTE); Construction of functional toilets for girls.
- (b) Cuddalore District of Tamil Nadu is one of the selected district under Beti Bachao Beti Padhao Scheme.

Ujjawala scheme

1106. SHRI K. R. ARJUNAN: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the progress of Ujjawala scheme; and
- (b) the number of beneficiaries under this scheme so far?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA RAJ): (a) and (b) The Ministry of Women and Child Development has launched Ujjawala—A comprehensive scheme for prevention of trafficking and rescue, rehabilitation and re-integration of victims of trafficking for commercial sexual exploitation primarily for the purpose of preventing trafficking on the one hand and rescue and rehabilitation of victims on the other. The scheme with revised norms and revised funding pattern is under implementation w.e.f. 1st April, 2016 onwards.

The number of beneficiaries covered under this scheme during the last 3 years *i.e.* 2013-14, 2014-15 and 2015-16 were 5765, 6275 and 6175 respectively.